
Chet Ram (Deceased) Through His Lrs Vs State Of Haryana And Others

Civil Miscellaneous Petition No. 13537, 13549 Of 2023, Revision Appeals No. 378 Of 2018

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Oct. 13, 2023

Acts Referred:

Right To Fair Compensation And Transparency In Land Acquisition, Rehabilitation And Resettlement Act, 2013 " Section 24(2), 101A#Land Acquisition Act, 1894 " Section 18, 31

Citation: (2023) 10 P&H CK 0047

Hon'ble Judges: Sureshwar Thakur, J; Gurvinder Singh Gill, J

Bench: Division Bench

Advocate: Navneet Kaur, Sandeep Sharma, Ankur Mittal, Saurabh Mago

Final Decision: Dismissed

Judgement